

Dak Register on 01/06/2019

(Column 1 to 6 are maintained by Office of Registrar. Column 7 and 8 are maintained by concerned section Head)

Diar y No.	Date of Rece ipt	No./Name of Document Received	Source	Particulars of documents	Section to which sent	Name	Ac tio n Ta ke n	Li n k Fi le
1298 /201 9	01/0 5/20 19	NIL	RUCHITA VIJ, ADDITIONAL COMMISSIONER	FILING OF APPEAL IN THE CASE OF MS GLOBAL STONES PVT. LTD	DR(J)			
1299 /201 9	01/0 5/20 19	III(20)/ARC/MCO/R PR/1214/19	PRAMOD KR. AGRAWAL, PRINCIPAL COMMISSIONER	SUBMISSIO N OF APPEAL UNDER SECTION 35 E(1)	DR(J)			
1300 /201 9	01/0 5/20 19	DL/WEST/HQRS/RE VIEW/MISC/03/2018	ASST. COMMISSIONER, CGST DELHI WEST	CERTIFIED ORIGINAL COPY OF CESTAT FINAL ORDERS	DR(J)			
1301 /201 9	01/0 5/20 19	III(20)/RC/OIO/ST/B PL-ST/331/2016	SANJAY SRIVASTAVA, ASST. COMMISSIONER, CGST, BHOPAL	SERVICE OF NOTICE FOR HEARING IN APL N. ST/53183/201 6-CU (DB)	DR(J)			
1302 /201 9	01/0 5/20 19	III(20)ARC/CESTAT /MISC/2017-18	NEERAV KR. MALLICK, COMMISSIONER(C US)	INFO REG. FINAL ORDER NO. C/A/52326/20 18	DR(J)			
1303 /201 9	01/0 5/20 19	NIL	CESTAT, HYDERABAD	ORIGINAL NOTESHEET S SIGNED	PA			

				BY HONORABLE PRESIDENT				
1304/2019	01/05/2019	ST/270/2010/DOO/2018	V.P.PANDEY, ASST. REGISTRAR, CESTAT, HYDERABAD	NOMINATION OF 3 MEMBER IN THE MATTER OF DOO	PA			
1305/2019	01/05/2019	NIL	ASST. REGISTRAR, CESTAT, MUMBAI	CONSTITUTION OF BENCH	PA			
1306/2019	01/05/2019	D-6(1)/DOO/CESTAT/CHE/2019	T.K.SARKAR, DEP. REGISTRAR	REF TO DOO CASE	PA			
1307/2019	01/05/2019	NIL	ROHIT KR. SHUKLA, ASST.R REGISTRAR	SANCTION OF RS. 204,760 FOR PURCHASING LFD TV	Computer Cell			
1308/2019	01/05/2019	NIL	MS. RACHNA GUPTA, M (J)	JOINING REPORT	Administration Section			
1309/2019	01/05/2019	01/CESTAT/BANG/ISS	UMA SHANKAR VERMA, ASST.REGISTRAR	LEAVE SANCTION ORDER	Administration Section			
1310/2019	01/05/2019	NIL	REKHA SHEKHAWAT, STENO GR. II	CL APPLICATION	Administration Section			
1311/2019	01/05/2019	NIL	J. K. GOLAY, SPS	CL APPLICATION	Administration Section			
1312/2019	01/05/2019	NIL	SH. M. M. DAMODHAR, M (T)	INTIMATION REG.	Administration			

9	19			COMPLETION OF TRANSACTION UNDER RULE 18 (2) OF CCS RULES, 1964	n Section			
1313/2019	01/05/2019	NIL	SH. ASHOK JINDAL, M (J)	FORM OF APPLICATION FOR LEAVE	Administration Section			
1314/2019	01/05/2019	NIL	SH. ASHOK JINDAL, M (J)	PERMISSION TO VISIT USA	Administration Section			
1315/2019	01/05/2019	NIL	SH. M. M. DAMODHAR, M (T)	JOINING REPORT	Administration Section			
1316/2019	01/05/2019	NIL	SH. ASHOK JINDAL, M (J)	PERMISSION TO VISIT USA	Administration Section			
1317/2019	01/05/2019	S-11(1)/VACANCIES/CHE/2016	DEP. REGISTRAR, CHENNAI	RECRUITMENT TO THE POST OF COURT MASTER	Administration Section			
1318/2019	01/05/2019	NIL	MANAS KR. SINHA, ASST. REGISTRAR	MATTER RELEASED FOR RELISTING	Administration Section			
1319/2019	01/05/2019	16(1)/ACCO & GH/CESTAT/ALLD/2015	ROHIT KR. SHUKLA, ASST. REGISTRAR	APPROVAL FOR INTERNAL MODULAR PARTITION	Administration Section			
1320	01/0	18(1)/MISC/CESTAT	ROHIT KR.	NOMINATION	Admin			

/2019	5/2019	/ALD/2015	SHUKLA, ASST. REGISTRAR	N OF HOO/DDO & CPIO	Administration Section			
1321/2019	01/05/2019	2(3)/PF/RKS/CESTAT/ALLD/2017	ROHIT KR. SHUKLA, ASST. REGISTRAR	FORWARDING OF LEAVE APPLICATION OF SH. ROHIT KR. SHUKLA	Administration Section			
1322/2019	01/05/2019	NIL	SATISH KR., HEAD CLERK	REQUEST FOR OFFICIAL TOUR TO CESTAT NEW DELHI	Administration Section			
1323/2019	01/05/2019	16(1)/ACCO & GH/CESTAT/ALLD/2015	ROHIT KR. SHUKLA, ASST. REGISTRAR	APPROVAL FOR INTERNAL MODULAR PARTITION	Administration Section			
1324/2019	01/05/2019	C.50050/6/2017	LALIT WADHWA, DEP. SECRETARY	SUBMISSION OF ONLINE QUARTERLY REPORT OF VIGILANCE WORK TO CVC	Administration Section			
1325/2019	01/05/2019	NIL	T.K. SARKAR, DEP. REGISTRAR/HOO	SERVING OF PPO TO SH. M. M. DAMODHAR, M (T) UPON HIS SUPERANNUATION ON 01.5.2019	Administration Section			
1326/2019	01/05/2019	NIL	SH. C.L. MAHAR, M (T)	PERMISSION FOR PRONOUNCEMENT	PA			

1327 /2019	03/05/2019	A.50050/270/2016-AD.1C DATED 29.4.2019	UNDER SECRETARY, AD.1C	REVIEW OF MECHANISM TO ENSURE PROBITY AMONG GOVT. SERVANTS	Administration Section			
1328 /2019	03/05/2019	27/11/2005-AD.1C DATED 18.4.2019	UNDER SECRETARY, AD.1C	OUTSOURCING OF VARIOUS POSTS IN CESTAT FOR 2019-20	Administration Section			
1329 /2019	03/05/2019	19011/21/2016-AD1C DTD 25.4.2019	UNDER SECRETARY, AD.1C	LEAVE APPLCIATION AND PERMISSION FOR LTD FOR PRESIDENT	Administration Section			
1330 /2019	03/05/2019	NIL	SWAPNA A NAIR, HEAD CLERK	FORM OF APPLICATION FOR EL	Administration Section			
1331 /2019	03/05/2019	NIL	SWAPNA A. NAIR, HEAD CLERK	EL APPLICATION	Administration Section			
1332 /2019	03/05/2019	NIL	SANJAI, UDC	MEDICAL REIMBURSEMENT CLAIM FORM	Administration Section			
1333 /2019	03/05/2019	AE(ESTATE)/HCC-I/FRC/KHAIRTABAD/189-90	P. KANAK RAJU, CENTRAL PUBLIC WORKS DEPT.	ISSUE OF FRC OF 1ST FLOOR AND PART CELLAR PARKING AREA OF THE	Administration Section			

				PREMISES BEARING NO. 5-10-174				
1334/2019	03/05/2019	A-44(1)/GPF/PRJ/CESTAT/CHE/2013	DEP. REGISTRAR, CESTAT, CHENNAI	FORWARDING GPF PART FINAL WITHDRAWAL APPLICATION IN R/O SH. P. REX JERALD, STENO GR. II	Administration Section			
1335/2019	03/05/2019	NIL	BIJU T, SPS TO HON. PRESIDENT, ITAT	PROTOCOL OF HON. MR. JUSTICE P.P.BHATT, PRESIDENT, ITAT	PA			
1336/2019	03/05/2019	29392/2013/SEC-XVII	ASSISTANT REGISTRAR, SUPREME COURT OF INDIA	SPECIAL LEAVE PETITION NO. 33488, 34953 AND 33854 OF 2013	DR(J)			
1337/2019	03/05/2019	NIL	SH. M. M. DAMODHAR, M (T)	STATION LEAVE PERMISSION	Administration Section			
1338/2019	03/05/2019	NIL	MS. ARCHANA WADHWA, M (J)	MEDICAL LEAVE	Administration Section			
1339/2019	03/05/2019	NIL	SANJIV SRIVASTAVA, M (T)	HEADQUARTER LEAVE PERMISSION	Administration Section			
1340/2019	03/05/2019	11/2/2019-IFU(B&A)/EC	UMESH KR. AGARWAL, UNDER	ALLOCATION OF FUND UNDER	Administration			

			SECRETARY TO THE GOVT. OF INDIA	MAJOR HEAD 7610	Section			
1341/2019	03/05/2019	NIL	MS. RACHNA GUPTA, M (J)	DISPOSAL STATEMENT	Computer Cell			
1342/2019	03/05/2019	NIL	SH. BIJAY KR., M (T)	DISPOSAL STATEMENT	Computer Cell			
1343/2019	03/05/2019	NIL	SH. ANIL CHOUDHARY, M (J)	DISPOSAL STATEMENT	Computer Cell			
1344/2019	03/05/2019	NIL	SH. V. PADMANABHAN, M (T)	DISPOSAL STATEMENT	Computer Cell			
1345/2019	03/05/2019	NIL	SH. P. K. CHOUDHARY, M (J)	DISPOSAL STATEMENT	Computer Cell			
1346/2019	03/05/2019	NIL	SH. M. M. DAMODHAR, M (T)	REG. UNSTINTED COOPERATION AND ADMINISTRATIVE ASSISTANCE	PA			
1347/2019	03/05/2019	IV/(16)R/04/2019	RUCHITA VIJ, ADDITIONAL COMMISSIONER	FILING OF APPEAL IN THE CASE OF MS SHREE HARI AGRO INDUSTRIES , B-11	DR(J)			
1348/2019	06/05/2019	NIL	UNDER SECRETARY, AD-1C	ANNUAL REPORT 2018-19	Administration Section			
1349/2019	07/05/2019	NIL	MS. BHANU MEHTA, STENO-II, DELHI	CORRECTION IN UPLOADED APPEALS	PA			

1350 /2019	07/0 5/20 19	NIL	C.J. MATHEW, M(T), MUMBAI	PERMISSION FOR PRONOUNC EMENT OF ORDERS	PA			
1351 /2019	07/0 5/20 19	NIL	AR, MUMBAI	CONSTITUTI ON OF BENCH	PA			
1352 /2019	07/0 5/20 19	NIL	AR, MUMBAI	MATER RELEASED FOR RELISTING	PA			
1353 /2019	07/0 5/20 19	NIL	SHRI L.P.PANT, SPS	REQUEST FOR CORRECTIO N IN ORDER	PA			
1354 /2019	08/0 5/20 19	NIL	MS. SEEMA SADANA, SPS	CORRECTIO N IN ORDERS	PA			
1355 /2019	08/0 5/20 19	NIL	AR, MUMBAI	CONSTITUTI ON OF BENCH	PA			
1356 /2019	08/0 5/20 19	C.50050/6/2019-VIG DTD 29.4.19	D.S.(PERS.), MOF	ONLINE QUARTERL Y REPORT OF VIGILANCE WORK	Admin istratio n Sectio n			
1357 /2019	08/0 5/20 19	A.50050/46/2019- AD.1C DTD 30.4.2019	UNDER SECRETARY, AD.1C	ONLINE QUARTERL Y REPORT OF VIGILANCE	Admin istratio n Sectio n			
1358 /2019	08/0 5/20 19	RTI/P- 133/10769/19/R2270 9 DTD 4.5.19	R.K. JAIN	RTI APPLICATIO N 10769/19 DTD 18.3.19	Admin istratio n Sectio n			
1359 /2019	08/0 5/20 19	601/CESTAT/,AS/19 98-VOLII DTD 30.4.19	DR, CHENNAI	SUPLY OF COPIES OF SAMAPARK 2019		CT		
1360	08/0	NIL	DR, CHENNAI	RELINQUISH	Admin			

/2019	5/2019			MENT OF CHARGE BY SH. M.M. DAMODHAR, M(T)	Administration Section			
1361/2019	08/05/2019	A-11(1)/VACANCIES/CHE/2016 DTD 30.4.19	DR, CHENNAI	RECRUITMENT TO THE POST OF COURT MASTER THROUGH SSC	Administration Section			
1362/2019	08/05/2019	NIL	SH. SHOMEJIT MUKHERJEE, SPS, ALLAHABAD	REPLY TO MEMO	Administration Section			
1363/2019	08/05/2019	NIL	SH. C.L. MAHAR, M(T), DELHI	MONTHLY DISPOSAL APRIL 19	Computer Cell			
1364/2019	08/05/2019	NIL	SH. ANIL G. SHAKARWAR, M(T), ALLAHABAD	MONTHLY DISPOSAL APRIL 19	Computer Cell			
1365/2019	08/05/2019	NIL	MS. RACHNA GUPTA, M(J), DELHI	REQUEST FOR STATION LEAVE	Administration Section			
1366/2019	08/05/2019	NIL	SH. M.M. DAMODHAR, M(T), CHENNAI	MONTHLY DISPOSAL APRIL 19	Computer Cell			
1367/2019	08/05/2019	NIL	MS. SULEKHA BEEVI, M(J), CHENNAI	MONTHLY DISPOSAL APRIL 19	Computer Cell			
1368/2019	08/05/2019	NIL	SH. P. DINESHA, M(J), CESTAT, CHENNAI	DISPOSAL STAT. APRIL 19	Computer Cell			
1369/2019	08/05/2019	NIL	SH. RAJU, M(T), AHMEDABAD	DISPOSAL STAT. APRIL 19	Computer Cell			
1370/2019	08/05/2019	NIL	ASHOK JINDAL, M(J), CESTAT, CHANDIGARH	DISPOSAL STATEMENT APRIL 19	Computer Cell			

1371 /201 9	08/0 5/20 19	NIL	DR. S.K. PATI, M(J), MUMBAI	DISPOSAL STAT APRIL 2019	Comp uter Cell			
1372 /201 9	08/0 5/20 19	NIL	SH. RAMESH NAIR, M(J), AHMEDABAD	DISPOSAL STAT APRIL 2019	Comp uter Cell			
1373 /201 9	08/0 5/20 19	NIL	SH. SANJIV SRIVASTAVA, M(T), MUMBAI	DISPOSAL STAT APRIL 19	Comp uter Cell			
1374 /201 9	08/0 5/20 19	NIL	SH.C.J. MATHEW, M(T), MUMBAI	DISPOSAL STAT, APRIL 19	Comp uter Cell			
1375 /201 9	08/0 5/20 19	NIL	SH. C.J. MATHEW, M(T), MUMBAI	PERMISSION FOR VISITING ABROAD	Admin istratio n Sectio n			
1376 /201 9	08/0 5/20 19	NIL	SH. M.M. DAMODHAR, M(T), CHENNAI	RELINQUISH MENT OF CHARGE	Admin istratio n Sectio n			
1377 /201 9	08/0 5/20 19	NIL	SH. BIJAY KUMAR, M(T), DELHI	C.L FOR 10.5.2019	Admin istratio n Sectio n			
1378 /201 9	08/0 5/20 19	NIL	SH. ANIL SHAKKARWAR,M(T), ALLAHABAD	C.L. ON 13.5.2019	Admin istratio n Sectio n			
1379 /201 9	08/0 5/20 19	NIL	DR, CHENNAI	PPO OF SH MM DAMODHAR , M(T)	Admin istratio n Sectio n			
1380 /201 9	08/0 5/20 19	NIL	AR, MUMBAI	FORWARDI NG OF REPRESENT ATIONS	Admin istratio n Sectio n			
1381	08/0	NIL	SH. KRIPA	E.L. FOR 2.5	Admin			

/2019	5/2019		SHANKAR, AR, CHANDIGARH	AND 3.5.19	Administration Section			
1382/2019	08/05/2019	NIL	AR, ALLAHABAD	SUBMISSION OF PROOF OF SALARY PAYMENT TO OUTSOURCED STAFF		CT		
1383/2019	08/05/2019	NIL	O/O EXECUTIVE ENGINEER, DELHI	PAYMENT OF ELECTRICITY BILL		CT		
1384/2019	08/05/2019	NIL	SH. T. VISWAPRAKASH, DR, KOLKATA	REQUEST FOR RETRANSFER	Administration Section			
1385/2019	09/05/2019	A-24(2)/LEAVE FILE/TKS-DR/CHE/2018	DEP. REGISTRAR, CESTAT, CHENNAI	FORWARDING OF LEAVE APPLICATION AND JOINING REPORT OF SH. T.K.SARKAR	Administration Section			
1386/2019	09/05/2019	NIL	SH. RAMESH NAIR, M (J)	APPLICATION FOR EL	Administration Section			
1387/2019	09/05/2019	NIL	BHANU MEHTA, STENO-II	LEAVE APPLICATION	Administration Section			
1388/2019	09/05/2019	NIL	BHANU MEHTA, STENO-II	LEAVE APPLICATION	Administration Section			

1389 /2019	09/05/2019	NIL	MS. SEEMA SADANA, SPS	LEAVE APPLICATIO N	Admin istratio n Sectio n			
1390 /2019	09/05/2019	NIL	SH. J.K. GOLAY, SPS	JOINING REPORT	Admin istratio n Sectio n			
1391 /2019	09/05/2019	NIL	SH. J.K. GOLAY, SPS	ADDRESS CHANGE	Admin istratio n Sectio n			
1392 /2019	09/05/2019	NIL	ARUN KUMAR, JC (AR), CESTAT, HYDERABAD	LARGER BENCH AT HYDERABA D	Admin istratio n Sectio n			
1393 /2019	09/05/2019	NIL	SH. M.M.DAMODHAR, M (T)	INFO ABOUT ORDER PENDING ON THE DATE OF SUPERANNU ATION	PA			
1394 /2019	09/05/2019	CIC/CESTAT/A/201 7180431	K.I.DAS, DY. REGISTRAR	NOTICE OF HEARING FOR APPEAL/CO MPLAINT	PA			
1395 /2019	09/05/2019	45899/2018/SEC- ELM	ASST. REGISTRAR, SUPREME COURT OF INDIA	CIVIL APPEAL NO. 3931-3934 OF 2019	DR(J)			
1396 /2019	09/05/2019	34083/2018/SEC- XVII	ASSISTANT REGISTRAR, SUPREME COURT OF INDIA	CIVIL APPEAL NO. 10205-10206 OF 2018	DR(J)			
1397 /2019	09/05/2019	OASPL/2019-20	OSAKA ALLOYS & STEELS PVT. LTD.	UNDER PROCESS APPEAL	DR(J)			

				DTD. 23.4.2019 MAY KINDLY BE PROCESS AT THE EARLIEST IN R/O MS OSAKA ALLOYS & STEEL P. LTD.				
1398 /201 9	09/0 5/20 19	NIL	C.A.SATISH SHIVNANI, D.D.JAISWANI	REG. TO THE SUBMISSIN OF FACTS IN THE MATTER OF DD JAISWANI, GULABPUR A, BHILWARA TO THE DIARY NO. 545052015	DR(J)			
1399 /201 9	09/0 5/20 19	OASPL/2019-20	OSAKA ALLOYS & STEELS PVT. LTD	UNDER PROCESS DTD. 23.4.2019 MAY KINDLY BE PROCESS AT THE EARLIEST	DR(J)			
1400 /201 9	09/0 5/20 19	NIL	DEP. REGISTRAR, CESTAT, CHENNAI	STATEMENT SHOWING PENDING APPEALS FOR APRIL	DR(J)			
1401 /201 9	09/0 5/20 19	CESTAT/AHD/JUD/ 01/07	ASST. REGISTRAR/TO, CESTAT, AHMEDABAD	FIGURES REG. TOTAL APPEALS RECEIVED/D ISPOSED OFF DURING	DR(J)			

				THE MONTH				
1402 /2019	09/0 5/20 19	NIL	ASST. REGISTRAR/SPS,C ESTAT,CHANDIGA RH	MONTHLY REPORT OF APRIL,2019	DR(J)			
1403 /2019	09/0 5/20 19	NIL	ASST. REGISTRAR, CESTAT, BANGALORE	STATEMENT SHOWING PENDING APPEALS FOR APRIL	DR(J)			
1404 /2019	09/0 5/20 19	27907/2014/SEC- XVII	ASST.; REGISTRAR, SUPREME COURT OF INDIA	CIVIL APPEAL NO. 433 OF 2015	DR(J)			
1405 /2019	09/0 5/20 19	NIL	J.K. MITTAL & COMPANY	HEARING NOTICE IN APPEAL NO. ST/70648/201 7-CU(DB)	DR(J)			
1406 /2019	09/0 5/20 19	2531/2019/SEC-XVII	SUPREME COURT OF INDIA	CIVIL APPEAL NO. 1672 OF 2019	DR(J)			
1407 /2019	09/0 5/20 19	7954/2019/SEC-XVII	SUPREME COURT OF INDIA	CIVIL APPEAL NO. 3443 OF 2019	DR(J)			
1408 /2019	09/0 5/20 19	NIL	SR. PS TO HON. PRESIDENT, CESTAT	SANCTION OF RS. 2500 FOR EXPENSES TOWARDS HOSPITALIT Y	Accou nt Sectio n			
1409 /2019	09/0 5/20 19	NIL	TEJOSHRI, STENO GR. II	REQUEST REG. PERMISSION OF DOING CORRECTIO N IN JUDICIAL ORDER	PA			
1410 /2019	09/0 5/20 19	NIL	V.RAMGOPAL, STENO	APPLICATIO N OF SH. P.V.SUBBA	Admin istratio n			

				RAO, M (J) FOR FIVE DAYS EL	Section			
1411 /201 9	09/0 5/20 19	NIL	DR. D.M.MISRA, M (J)	EXTENSION OF PERIOD TO PRONOUNC E RESERVED ORDERS	PA			
1412 /201 9	09/0 5/20 19	NIL	SH. J.K.GOLAY, SPS	PERMISSION FOR MODIFICATI ON IN ORDER	PA			
1413 /201 9	10/0 5/20 19	NIL	SHRADDHA MISHRA, STENO III	05 DAYS EL FROM 20.5. TO 24.5.2019	Admin istratio n Sectio n			
1414 /201 9	10/0 5/20 19	NIL	SHRADDHA MISHRA, STENO GR. III	JOINING REPORT WITH EL APPLICATIO N FOR THREE DAYS	Admin istratio n Sectio n			
1415 /201 9	10/0 5/20 19	2(3)/PF/RKS/CESTAT/ALLD/2017	ROHIT KR. SHUKLA, ASST. REGISTRAR	FORWARDI NG OF JOINING REPORT IN R/O AR,	Admin istratio n Sectio n			
1416 /201 9	10/0 5/20 19	NIL	P.K.NEELA REDDY, SPS TO M (J)	MONTHLY DISPOSAL STATEMENT	DR(J)			
1417 /201 9	10/0 5/20 19	NIL	ASST. REGISTRAR, CESTAT, HYDERABAD	MONTHLY STATEMENT	DR(J)			
1418 /201 9	10/0 5/20 19	36(1)/MISC/JUDICIAL/CESTAT/ALD/2015-16	ROHIT KR. SHUKLA, AR	PENDING OF SM CASES	DR(J)			
1419 /201 9	10/0 5/20 19	17(1)/MS/CESTAT/ALD/2015-16	ROHIT KR. SHUKLA, AR	DISPOSAL STATEMENT	DR(J)			

1420 /201 9	13/0 5/20 19	NIL	CPIO, CESTAT, NEW DELHI	INFO. SOUGHT UNDER RTI ACT, 2005	PA			
1421 /201 9	13/0 5/20 19	NIL	SH. ASHOK JINDAL, M (J)	FIXATION OF DATE FOR NEXT DIVISION BENCH	PA			
1422 /201 9	13/0 5/20 19	NIL	SH. ASHOK JINDAL, M (J)	TOUR REQUEST	PA			
1423 /201 9	13/0 5/20 19	NIL	SH. BIJAY KUMAR, M (T)	PERMISSION FOR PRONOUNC EMENT	PA			
1424 /201 9	13/0 5/20 19	NIL	SH. ASHOK JINDAL, M (J)	BANK STATEMENT	Admin istratio n Sectio n			
1425 /201 9	13/0 5/20 19	NIL	SH. ASHOK JINDAL, M (J)	IMMOVABL E PROPERTY RETURN	Admin istratio n Sectio n			
1426 /201 9	13/0 5/20 19	A-50050/32/2019- AD.1C	S.BHOWMICK, UNDER SECRETARY TO THE GOVT. OF INDIA	REGULARIZ ATION OF ADHOC PROMOTION OF LDC	Admin istratio n Sectio n			
1427 /201 9	13/0 5/20 19	NIL	PARMOD KUMAR, PA	REG. CONVEYAN CE CHARGES	Admin istratio n Sectio n			
1428 /201 9	13/0 5/20 19	NIL	MANAS KR. SINHA, ASST. REGISTRAR	SUBMISSIO N OF STATEMENT OF DISPOSAL FOR APRIL	DR(J)			
1429	13/0	NIL	MS. SULEKHA	REQUEST	Admin			

/2019	5/2019		BEEVI, M (J)	FOR GRANT OF LEAVE	Administration Section			
1430/2019	13/05/2019	NIL	MS. RACHNA GUPTA,M (J)	NOC FOR APPLYING FOR RENEWAL OF PASSPORT	Administration Section			
1431/2019	13/05/2019	NIL	MS. RACHNA GUPTA, M (J)	PRIOR INTIMATION FOR SUBMISSION OF PASSPORT APPLICATION	Administration Section			
1432/2019	13/05/2019	NIL	SH. P.K.CHOUDHARY, M (J)	approval for permission to relist the matters	PA			
1433/2019	14/05/2019	C.18017/01/2015-AD.1C	S.BHOWMICK, UNDER SECRETARY TO THE GOVT. OF INDIA	APPROVAL OF ADDITIONAL FUNDS	Administration Section			
1434/2019	14/05/2019	ST/70648/2-17-CU (DB)	ASST. REGISTRAR, CESTAT, NEW DELHI	HEARING NOTICE IN A. NO. ST/70648/2017-CU(DB)	PA			
1435/2019	14/05/2019	NIL	SH. C.J.MATHEW, M (T)	PERMISSION TO PRONOUNCEMENT OF ORDER	PA			
1436/2019	14/05/2019	A-50050/8/2011-SO(CA)	S.BHOWMICK, UNDER SECRETARY TO THE GOVT. OF INDIA	PREPARATION OF ANNUAL REPORT OF MINISTRY OF FINANCE 2018-19	Administration Section			

				COLLECTION OF MATERIAL-REG.				
1437/2019	14/05/2019	A-19011/7/2018-AD.1C(CESTAT)	S.BHOWMICK, UNDER SECRETARY TO THE GOVT. OF INDIA	VIGILANCE CLEARANCE IN R/O SH. M. M. DAMODHAR, M (T)	Administration Section			
1438/2019	14/05/2019	NIL	T.PRABHAKARAN NAMBIAR, RETD. MEMBER (J)	REG. MEDICAL ALLOWANCE	Administration Section			
1439/2019	14/05/2019	4/12/PERS/KS/AR/C HD-2018	ASST. REGISTRAR, CESTAT, CHANDIGARH	JOINING REPORT OF EL APPLICATIONS SUBMITTED BY SH. KRIPA SHANKER, AR	Administration Section			
1440/2019	14/05/2019	8(2)/PF/JK/LDC/CES TAT/ALLD/2016	ROHIT KR. SHUKLA, ASST. REGISTRAR	SUBMISSION OF GRADUATION BA THROUGH CORRESPONDENCE COURSE OF SH. JAI KISHAN	Administration Section			
1441/2019	14/05/2019	16(1)/ACCO & GH/CESTAT/ALD/2015	ROHIT KR. SHUKLA, ASST. REGISTRAR	WT NO. 354/2015 MINUTES OF THE MEETING	Administration Section			
1442/2019	14/05/2019	NIL	V. RAMGOPAL, STENOGRAPHER	APPLICATION OF SH. P. V. SUBBARAO, M (T)	Administration Section			

					n			
1443 /2019	14/05/2019	11/CESTAT/CHENNAI/2004	T.K.SARKAR, DY. REGISTRAR	LPC OF SH. M.M.DAMODHAR, M (T)	Admin istratio n Sectio n			
1444 /2019	14/05/2019	CESTAT/AHD/PER/65/2017	S.K.TIWARI, ASST. REGISTRAR	FORWARDI NG OF EL APPLICATIO N IN R/O SH. RAMESH NAIR, M (J)	Admin istratio n Sectio n			
1445 /2019	14/05/2019	NIL	MS. SULEKHA BEEVI C.S., M (J)	REQUEST FOR GRANT OF LEAVE	Admin istratio n Sectio n			
1446 /2019	14/05/2019	E-30012/1/2019- HINDI-4-DOR	JAGMOHAN SINGH NEGI, JOINT DIRECTOR	HINDI ANNUAL REPORT 2018-19	DR(J)			
1447 /2019	14/05/2019	3628/2018/SEC-XVII	ASSISTANT REGISTRAR, SUPREME COURT OF INDIA	CIVIL APPEAL NO. 3138, 3139 & 3140 OF 2018	DR(J)			
1448 /2019	14/05/2019	2529/2019/SEC	ASSISTANT REGISTRAR, SUPREME COURT OF INDIA	MISC. APPLICATIO N 581 OF 2019	DR(J)			
1449 /2019	14/05/2019	7(STAT)CESTAT/CAL/06	DEP. REGISTRAR, CESTAT, KOLKATA	MONTHLY REPORT	DR(J)			
1450 /2019	14/05/2019	NIL	SH. AJAY SHARMA, M (J)	DISPOSAL STATEMENT	Comp uter Cell			
1451 /2019	14/05/2019	NIL	SH. P. ANJANI KR. M (T)	DISPOSAL STATEMENT	Comp uter Cell			
1452 /2019	14/05/2019	NIL	SH. S.K.MOHANTY, M (J)	DISPOSAL STATEMENT	Comp uter Cell			
1453	14/0	NIL	DR. D.M.MISRA, M	DISPOSAL	Comp			

/2019	5/2019		(J)	STATEMENT	uter Cell			
1454/2019	16/05/2019	NIL	SH. BIJAY KUMAR, M (T)	PERMISSION FOR RELISTING	PA			
1455/2019	16/05/2019	NIL	SSC, MUMBAI	RECRUITMENT TO THE POST OF COURT MASTER	Administration Section			
1456/2019	16/05/2019	NIL	SH. BIJAY KUMAR, M (T)	PERMISSION FOR PRONOUNCEMENT	PA			
1457/2019	16/05/2019	NIL	PANKAJ MALI AND CO	REGARDING REFERENCE APPLICATIONT ORDER IN E/1732/2002	DR(J)			
1458/2019	16/05/2019	NIL	ENCORE PROJECTS P. LTD	REQUEST FOR REFUND IN FO NO. 53232/2018-EX	DR(J)			
1459/2019	16/05/2019	NIL	MANAS KR. SINHA, ASST REGISTRAR	NOTE SHEET REG. APPEAL FILED UNDER CGST	PA			
1460/2019	16/05/2019	NIL	DR. D.M.MISRA, M (J)	EXTENSION OF PERIOD TO PRONOUNCE RESERVED ORDERS	PA			
1461/2019	16/05/2019	NIL	SH. ASHOK JINDAL, M (J)	FIXATION OF DATE FOR NEXT DIVISION BENCH	PA			

				AFTER 24.5.2019				
1462 /201 9	16/0 5/20 19	NIL	SH. ASHOK JINDAL, M (J)	TOUR REQUEST	PA			
1463 /201 9	16/0 5/20 19	NIL	MS. ARCHANA WADHWA, M (J)	DISPOSAL STATEMENT	Comp uter Cell			
1464 /201 9	16/0 5/20 19	NIL	N. RAJA, SPS	MONTHLY DISPOSAL STATEMENT	Comp uter Cell			
1465 /201 9	16/0 5/20 19	NIL	SH. P.K.CHOUDHARY, M (J)	DISPOSAL STATEMENT	Comp uter Cell			
1466 /201 9	16/0 5/20 19	NIL	SH. V. PADMANABHAN, M (T)	DISPOSAL STATEMENT	Comp uter Cell			
1467 /201 9	16/0 5/20 19	CESTAT/AHD/ADM N/10/2012	S.K.TIWARI, ASST. REGISTRAR	FORWARDI NG OF LTC ADVANCE APPLICATIO N IN /RO HON. SH. RAMESH NAIR, M (J)	Accou nt Sectio n			
1468 /201 9	16/0 5/20 19	NIL	VIKAS CHANDER JAIN, EXIM	AMENDMEN TS TO APPEAL BOOKLET AND ENCLOSURE S	DR(J)			
1469 /201 9	16/0 5/20 19	CGST/E- 1/MISC/03/2017-18	RAJ KARAN AGARWAL, DEP. COMMISSIONER	FILING OF MISC APPLICATIO N FOR EARLY HEARING IN CESTAT	DR(J)			
1470 /201 9	16/0 5/20 19	NIL	SH. ANIL G. SHAKKARWAR, M (T)	JOINING REPORT	Admin istratio n Sectio			

					n			
1471 /201 9	16/0 5/20 19	NIL	SH. V. PADMANABHAN, M (T)	CERTIFICATE OF RELINQUISH MENT OF CHARGE	Admin istratio n Sectio n			
1472 /201 9	16/0 5/20 19	NIL	MS. REKHA SHEKHAWAT, PA	EL APPLICATIO N	Admin istratio n Sectio n			
1473 /201 9	16/0 5/20 19	NIL	MS. RACHNA GUPTA, M (J)	APPLICATIO N FOR 3 DAYS EL	Admin istratio n Sectio n			
1474 /201 9	16/0 5/20 19	CEGAT/MAS/2001- VOL-II	DEP. REGISTRAR, CESTAT, CHENNAI	FORWARDI NG OF LETTER FOR OBTAINING PRIOR PERMISSION TO VISIT ABROAD	Admin istratio n Sectio n			
1475 /201 9	16/0 5/20 19	NIL	SHRADDHA MISHRA, STENO III	REG. INTIMATION FOR EXAMS APPLIED FOR CGL AND STENO GR. C & D	Admin istratio n Sectio n			
1476 /201 9	16/0 5/20 19	PF/SKP/CESTAT/M UM	MANAS KR. SINHA, AR	SANCTION OF PENSION TO SH. S.K.PATI, M (J)	Admin istratio n Sectio n			
1477 /201 9	16/0 5/20 19	PF/SKP/CESTAT/M UM	MANAS KR. SINHA, ASST. REGISTRAR	SANCTION OF PENSION TO SH. S.K.PATI, M (J)	Accou nt Sectio n			
1478 /201	16/0 5/20	NIL	ALL INDIA REPORTER	BOOK		LIBR ARY		

9	19							
1479 /201 9	17/0 5/20 19	A-50050/47/2019- AD.1C	RITVIK PANDEY, JS	INTERNAL AUDIT OF DELHI AND KOLKATA BENCH	Admin istratio n Sectio n	ACC OUN TS OFFI CER		
1480 /201 9	20/0 5/20 19	2(3)/P.F/RKS/CEST AT/ALLD/2017	AR CESTAT ALLAHABAD	forwarding of leave records of Rohit Kumar Shukla, AR	Admin istratio n Sectio n			
1481 /201 9	20/0 5/20 19	C.NO.DL- SOUTH/DIV-CP/R- 50/ADJ/INDIAN RAILWAY/87/2018- 19/226	ASSISTANT COMMISSIONER, DIVISION- CONNAUGHT PLACE	service tax appeal- Diary No. 52427/18- Misc. Application for Restoration of appeal filed by M/s Indian Northern Railways vs CST	DR(J)			
1482 /201 9	20/0 5/20 19	C. NO IV(16)30/R/UDR/445 /16/1970	K.C. SHARMA, ADDITIONAL COMMISSIONER, CENTRAL GOODS & SERVICE TAX , UDAIPUR	request for providing appeal No. CESTAT order No 50356- 50359/2019- EX(DB) dated 12.02.2019	DR(J)			
1483 /201 9	20/0 5/20 19	CIC/CESTAT/A/201 7/180431	CIC, MUNIRKA, NEW DELHI	Notice of Hearing for Appeal/ complaint	PA to Registr ar			
1484 /201 9	20/0 5/20 19	NIL	AR CESTAT MUMBAI	Matter released for relisting- reg	PA to Registr ar			
1485 /201 9	20/0 5/20 19	NIL	SH. P.K CHOUDHARY , M(J)	approval for permission to list the order for pronouncemen t	PA to Registr ar			

1486 /201 9	21/0 5/20 19	NIL	SPS TO PRESIDENT	PERMISSION FOR PRONOUNC EMENT	PA			
1487 /201 9	21/0 5/20 19	NIL	SH. PRAMOD KUMAR, STENO-II	REQUEST FOR CORRECTIO N IN ORDER	PA			
1488 /201 9	21/0 5/20 19	NIL	R.ESS IRON & STEEL	APPEAL AGAINST CPIO ISSUED BY J.G. SUBRAMANI AN, DS AND RAJNEESH DEWAN ASSTT, COMM	DR(J)			
1489 /201 9	21/0 5/20 19	D.NO. 7244/2016/SEC-XVII DTD 8.5.2019	SCI	C.A. NO. 7765 OF 2016	DR(J)			
1490 /201 9	21/0 5/20 19	III(20)ARC/CESTAT /MISC./2017-18/2600 DTD 15.5.2019	O/O COMMISSIONER, INDORE	C/59873/2019 -SM	DR(J)			
1491 /201 9	21/0 5/20 19	NIL	Z.U. ALVI, ADV	REQUEST OF ADJOURNM ENT	DR(J)			
1492 /201 9	21/0 5/20 19	NIL	O/O PRINCIPAL COMMISSIONER, RAIPUR	SUBMISSIO N OF APPEAL	DR(J)			
1493 /201 9	21/0 5/20 19	D.NO. 5389/14/XIV DTD 2.5.19	SCI	C.A. NO. 4660-4662 OF 2014	DR(J)			
1494 /201 9	21/0 5/20 19	III(20)/RC/CESTAT/ JBP/1522/5550 DTD 14.5.2019	O/O CGST JABALPUR	EARLY HEARING FOR ST/50289/201 9-DB	DR(J)			
1495 /201 9	21/0 5/20 19	NIL	O/O CGST, JAIPUR	EARLY HEARING ST/52613/201 8	DR(J)			
1496	21/0	NIL	O/O CGST ALWAR	REQUEST	DR(J)			

/2019	5/2019			FOR CERTIFIED COPY E/3927/2010				
1497/2019	21/05/2019	IV(16)/30/R/CA/18/2017/1275 DTD 16.5.2019	O/O CGST, ALWAR	RESTORATION OF MISC. APPL E/MISC/50050/2019	DR(J)			
1498/2019	21/05/2019	D.NO. 6988/2014/SEC-XVII DTD 2.5.19	SCI	C.A. 5669/14	DR(J)			
1499/2019	21/05/2019	IV(16)/30R/UDR/445/2016/2028 DTD 15.5.19	CGST UDAIPUR	DETAILS OF E/52554-52557/18	DR(J)			
1500/2019	21/05/2019	NIL	V.B. JOSHI, ADV	REQ. FOR ORDER IN E/52838/16, E/50058/2017, E/50217/17	DR(J)			
1501/2019	22/05/2019	A-44(2)/GPF-RR/CESTAT/CHE2014 DTD 15.5.19	DR, CHENNAI	CLARIFICATION REGARDING GPF OF RAVICHANDRAN	Account Section			
1502/2019	22/05/2019	609/39/2018-DBK/647 DTD 10.5.19	OSD, CBIC, DRAWBACK	DGFT FORGED OFFICE ORDER 59/19 DTD 4.4.19	PA			
1503/2019	22/05/2019	A-11(1)/VACANCIES/CHE/2016 DTD 14.5.19	DR, CHENNAI	RECRUITMENT TO THE POST OF COURT MASTER IN CHENNAI	Administration Section			
1504/2019	22/05/2019	NIL	SH. MUKESH GUPTA, AR, DELHI	C.L. FOR 15.5.19 AND 16.5.19	Administration Section			
1505	22/0	38(1)/ACR	AR, ALLAHABAD	FORWARDI	Admin			

1505	22/05/2019	CORS/CESTAT/ALLAD/2016 DTD 15.5.19		NG APAR OF ARVIND KR. PANDEY, STENO-III	Administration Section			
1506	22/05/2019	NIL	MS. SULEKHA BEEVI, M(J), CHENNAI	VACANT POSSESSION OF SPACE IN CHENNAI	Administration Section			
1507	22/05/2019	III(2)/BUDGET ESTIMATES/02/2019 DTD 14.5.19	COMMISSIONER(A R), ALLAHABAD	ALLOCATION OF SPACE IN NEWLY CONSTRUCTED BUILDING AT ALLAHABAD	Administration Section			
1508	22/05/2019	NIL	SH. P.K. CHOUDHARY, M(J), KOLKATA	E.L. 21.5.19 TO 23.5.19	Administration Section			
1509	22/05/2019	NIL	SH. P.V. SUBBARAO, M(T), HYDERABAD	CANCELLATION OF E.L. 27 TO 31.5.19	Administration Section			
1510	22/05/2019	NIL	RANJU MADHRA, SPS, DELHI	E.L. 20.5 TO 24.5.19	Administration Section			
1511	22/05/2019	NIL	AR, BANGALORE	REQ. FOR NOC FROM K.RADHA, STENO FOR PASSPORT	Administration Section			
1512	22/05/2019	CESTAT/AHD/PERS/70/2018/178 DTD 15.5.19	AR, AHMEDABAD	DETAILS OF FAMILY OF SH. S.K. TIWARI, AR	Administration Section			

1513	22/0 /201 9	22/0 5/20 19	PF/CESTAT/MUM/A DMN/SKP/307 DTD 14.5.19	AR, MUMBAI	REPRESENT ATIONS BY S.K. PANDEY AND V.V.BANSO DE	Admin istratio n Sectio n			
1514	22/0 /201 9	22/0 5/20 19	PF/CESTAT/MUM/A DMN/ARCHANA/31 0 DTD 14.5.19	AR, MUMBAI	REQUEST FOR TRANSFER BY ARCHANA, STENO	Admin istratio n Sectio n			
1515	22/0 /201 9	22/0 5/20 19	NIL	SH. J.K. MANDAL, COURT MASTER, AHMEDABAD	REPLY TO MEMO DATED 15.4.19	Admin istratio n Sectio n			
1516	22/0 /201 9	22/0 5/20 19	CESTAT/AHD/ADM N/10/2012/177 DTD 14.5.19	AR, AHMEDABAD	LTC ADVANCE APPLICATIO NOF RAMESH NAIR, M(J), AHMEDABA D	Admin istratio n Sectio n			
1517	22/0 /201 9	22/0 5/20 19	16(1)/ACCO&GH/C ESTAT/ALD/2015 DTD 16.5.2019	AR, ALLAHABAD	PREMILINA RY ESTIMATE FOR TELEPHONE AND ELECTRICA L AT ALLAHABA D	Admin istratio n Sectio n			
1518	22/0 /201 9	22/0 5/20 19	NIL	AR, ALLAHABAD	TRF. REQUEST OF SH. SOMBIR, LDC TO DELHI	Admin istratio n Sectio n			
1519	22/0 /201 9	22/0 5/20 19	11/2/2019- IFU(B&A)/EC DTD 10.5.19	U.S. IFU	ALLOCATIO N OF FUND FOR	Admin istratio n			

				COMPUTER ADVANCE	Section			
1520 /2019	22/05/2019	NIL	AR, ALLAHABAD	FORWARDING OF APAR OF ROHIT KR. SHUKLA, AR	Administration Section			
1521 /2019	22/05/2019	38(1)/ACRCORS/CE STAT/ALLAD/16 DTD 17.5.19	AR, ALLAHABAD	FORWARDING APAR OF DHEERAJ, CM, DEEPAK, UDC, ASHISH, SOMBIR, JAI KISHAN, AMIT, LDC, SANDEEP ARIMARDA N, MTS	Administration Section			
1522 /2019	22/05/2019	NIL	SH. KAILASH, STENO, CHANDIGARH	PERMISSION FOR MODIFICATION OF UPLOADED ORDER	PA			
1523 /2019	23/05/2019	NIL	MS. RACHNA GUPTA, M(J), DELHI	REQUEST FOR RELEASING FIL	PA			
1524 /2019	23/05/2019	NIL	HEMANT KUMAR, STENO-II, MUMBAI	CORRECTION OF UPLOADED ORDER	PA			
1525 /2019	24/05/2019	NIL	SH. S.K. MOHANTY, M(J), MUMBAI	PERMISSION FOR PRONOUNCEMENT	PA			
1526 /2019	24/05/2019	C-1/2018-PERS/HQ-DOR	MINISTRY OF FINANCE	Review of Mechanism to ensure probity among government servants	Administration Section			

1527 /2019	24/05/2019	16(1)/ACCO & GH/CESTAT/ALD/2015	AR ALLAHABAD	SITC of Miscellaneous Electrical Works, PA system, EPABX system, Networking system & CCTV System	Administration Section			
1528 /2019	27/05/2019	NIL	SH. ANIL CHOUDHARY, M (J)	PERMISSION FOR RELISTING	PA			
1529 /2019	27/05/2019	NIL	SH. ANIL CHOUDHARY, M (J)	PERMISSION FOR PRONOUNCEMENT IN C/496/2010	PA			
1530 /2019	27/05/2019	NIL	ARCHIT BOHRA, SENIOR ASSOCIATE	REQUEST SEEKING ADJOURNMENT OF MATTER LISTED ON 21.5.2019	DR(J)			
1531 /2019	27/05/2019	ST/52845/2015	VIVEK PANDEY, ADDITIONAL COMMISSIONER (AR)	REVENUES WRITTEN SUBMISSION IN THE CASE OF MS. RAJASTHAN STATE MINES AND MINERALS LTD VS CST JAIPUR	DR(J)			
1532 /2019	27/05/2019	A-28(1)/CESTAT/ACR/2006	DEP. REGISTRAR, CESTAT, CHENNAI	FORWARDING OF APARS	Administration Section			
1533 /2019	27/05/2019	NIL	SSC, NEW DELHI	STENO GR. C AND D EXAM,	Administration			

				COLLECTION OF VACANCIES	Section			
1534/2019	27/05/2019	NIL	RANJU MADHRA, SPS	JOINING REPORT	Administration Section			
1535/2019	27/05/2019	2(3)/P.F/RKS/CESTAT/ALLD/2017	ROHIT KR. SHUKLA, AR	FORWARDING OF LEAVE APPLICATION	Administration Section			
1536/2019	27/05/2019	III(2)/BUDGET EXTIMATES/02/2019	OFFICE OF THE COMMISSIONER, CESTAT, ALLAHABAD	ALLOCATION OF SPACE IN NEW BUILDING	Administration Section			
1537/2019	27/05/2019	NIL	L. P. PANT, SPS	EL APPLICATION	Administration Section			
1538/2019	27/05/2019	NIL	P.V.SUBBA RAO, M (T)	APPLICATION FOR CANCELLATION OF EL	Administration Section			
1539/2019	27/05/2019	NIL	MEGHA BATRA, STENO GR. II	ADVANCE COPY SUBMISSION FOR DEPUTATION/LOAN BASIS IN CESTAT	Administration Section			
1540/2019	27/05/2019	NIL	V.P.PANDEY, AR, CESTAT, HYDERABAD	EL FOR 07 DAYS	Administration Section			
1541/2019	27/05/2019	NIL	MS. ARCHANA WADHWA, M (J)	EL FROM 27 TO 31 MAY	Administration			

9	19				n Section			
1542 /201 9	27/0 5/20 19	2(3)/P.F/RKS/CESTAT/ALLD/2017	ROHIT KR. SHUKLA, AR, CESTAT, ALLAHABAD	LEAVE RECORDS	Admin istratio n Section			
1543 /201 9	27/0 5/20 19	NIL	SSC, NEW DELHI	COLLECTIO N OF VACANCIES FOR STENO GR. C AND D	Admin istratio n Section			
1544 /201 9	27/0 5/20 19	NIL	SH. ANIL G. SHAKKARWAR, M (T)	APPLICATIO N FOR STATION LEAVE	Admin istratio n Section			
1545 /201 9	27/0 5/20 19	C.18017/18/2018- AD.1C	S.BHOWMICK, UNDER SECRETARY TO THE GOVT. OF INDIA	FILING OF WT BEFORE HIGH COURT OF KARNATAK A	Admin istratio n Section			
1546 /201 9	27/0 5/20 19	NIL	MS. ARCHANA WADHWA, M (J)	DISPOSAL STATEMENT	Comp uter Cell			
1547 /201 9	27/0 5/20 19	NIL	RANJU MADHRA, SPS	REIMBURSE MENT OF THE AMOUNT SPENT TO PURCHASE A LADIES PURSE		CT		
1548 /201 9	27/0 5/20 19	NIL	ASHOK MUKHERJEE	DELAY IN RECEIPT OF INFO FROM OFFICE OF DY REGISTRAR	PA			
1549 /201	27/0 5/20	BCPL/F&A/CESTAT /KOLKATA	PRADEEP KR. CHANDRA,	DISPOSAL OF CASE	PA			

9	19		BRAHMAPUTRA CRACKER AND POLYMER LTD					
1550 /201 9	27/0 5/20 19	NIL	SH. P.K CHOUDHARY , M(J)	approval for permission to list the order for pronouncemen t	PA			
1551 /201 9	27/0 5/20 19	NIL	BHANU MEHTA, STENO GR. II	CORRECTIO N IN THE APPEAL UPLOADED	PA			
1552 /201 9	27/0 5/20 19	NIL	SH. ANIL CHOUDHARY, M (J)	approval for permission to list the order for pronouncemen t	PA			
1553 /201 9	28/0 5/20 19	NIL	MANAS KR. SINHA, ASST REGISTRAR	Matter released for relisting- reg	PA			
1554 /201 9	28/0 5/20 19	NIL	S.BHOWMICK, UNDER SECRETARY TO THE GOVT. OF INDIA	RENEWAL OF LEASE AGREEMEN T FOR CESTAT, HYDERABA D	Admin istratio n Sectio n			
1555 /201 9	28/0 5/20 19	NIL	MS. ANITHA JAYAKUMAR, SPS	REQUEST REG. PERMISSION OF DOING THE CORRECTIO N IN JUDICIAL ORDER	PA			
1556 /201 9	28/0 5/20 19	NIL	GOVIND, STENO GR. III, CESTAT, CHANDIGARH	PERMISSION FOR DELETION/ MODIFICATI ON OF UPLOADED	PA			

				ORDERS				
1557 /2019	28/0 5/20 19	NIL	P. REX JERALD, PA TO MEMBER (J)	APAR OF SH. T.K. SARKAR, DR, CESTAT, CHENNAI	PA			
1558 /2019	28/0 5/20 19	ST/70648/2017-CU	ASST. REGISTRAR, CESTAT, NEW DELHI	HEARING NOTICE IN A.NO. ST/70648/201 7	DR(J)			
1559 /2019	28/0 5/20 19	ST/FBD/JK/R-II/07	ASST. COMMISSIONER, GST, FARIDABAD	STATUS OF A. NO. ST/757/2010	DR(J)			
1560 /2019	28/0 5/20 19	NIL	SHRADDHA MISHRA, STENO GR. III	JOINING REPORT	Admin istratio n Sectio n			
1561 /2019	28/0 5/20 19	2(3)/P.F/RKS/CESTAT/ALLD/2017	ROHIT KR. SHUKLA, AR, CESTAT, ALLAHABAD	LEAVE APPLICATIO N	Admin istratio n Sectio n			
1562 /2019	28/0 5/20 19	NIL	T.V.UNIKRISHNAN , SPS TO M (T)	FORWARDI NG OF APAR	Admin istratio n Sectio n			
1563 /2019	28/0 5/20 19	A- 28(1)/CESTAT/ACR/ 2006	DEP. REGISTRAR, CESTAT, CHENNAI	FORWARDI NG OF APAR OF RAUSHAN KR. PASWAN	Admin istratio n Sectio n			
1564 /2019	28/0 5/20 19	PF/AK/CESTAT/MU M	MANAS KR. SINHA, ASST REGISTRAR	INTIMATION REG. APPEARANC E IN VARIOUS CENTRAL GOVT. EXAM	Admin istratio n Sectio n			

1565 /2019	28/05/2019	A-24(1)/LEAVE FILE/TKS-DR/CHE/2018	DEP. REGISTRAR, CESTAT, CHENNAI	LEAVE APPLICATION AND JOINING OF SH. T.K.SARKAR	Administration Section			
1566 /2019	28/05/2019	16(1)/ACCO & GH/CESTAT/ALD/2015	ROHIT KR. SHUKLA, AR, CESTAT, ALLAHABAD	SITC of Miscellaneous Electrical Works, PA system, EPABX system, Networking system & CCTV System	Administration Section			
1567 /2019	28/05/2019	A-28(1)/CESTAT/ACR/2006-VOL-II	DEP. REGISTRAR, CESTAT, CHENNAI	FORWARDING OF APAR	Administration Section			
1568 /2019	28/05/2019	38(1)/ACR CORR/CESTAT/ALD/2016	ROHIT KR. SHUKLA, AR, CESTAT, ALLAHABAD	FORWARDING OF APAR OF SH. SHOMEJIT MUKHERJEE, SH LAVLESH KR. SINGH, SH NIHAL SINGH	Administration Section			
1569 /2019	28/05/2019	NIL	MS. RACHNA GUPTA, M (J)	MEDICAL REIMBURSEMENT CLAIM	Administration Section			
1570 /2019	28/05/2019	A.32013/6/2016-AD.1C	S.BHOWMICK, UNDER SECRETARY TO THE GOVT. OF INDIA	APPOINTMENT OF AR IN CESTAT ON DIRECT REC. BASIS	Administration Section			
1571 /2019	28/05/2019	NIL	SH. ANIL G. SHAKKARWAR, M (T)	application for el	Administration Section			

					Section			
1572 /2019	28/05/2019	NIL	HUNAR PAHWA	OM DATED 17.5.2019	Administration Section			
1573 /2019	28/05/2019	NIL	SH. P.K CHOUDHARY , M(J)	application for el	Administration Section			
1574 /2019	28/05/2019	NIL	MS. SEEMA SADANA, SPS	REQUEST FOR CORRECTION IN UPLOADED FILE	PA			
1575 /2019	28/05/2019	NIL	PARMOD KUMAR, STENO GR. II	CORRECTION IN THE APPEAL UPLOADED	PA			
1576 /2019	28/05/2019	NIL	ROHIT KR. SHUKLA, AR, CESTAT, ALLAHABAD	NOMINATION OF HOO DDO & CPIO	Administration Section			
1577 /2019	29/05/2019	NIL	REKHA SHEKHAWAT	CORRECTION IN THE APPEAL UPLOADED	PA			
1578 /2019	29/05/2019	NIL	T.VISWAPRAKASH , DY. REGISTRAR	REQUEST FOR EARLY RELIEVING ON 31.5.2019	Administration Section			
1579 /2019	29/05/2019	18(1)/MISC/CESTAT /ALLD/2015PARTIII	ROHIT KR. SHUKLA, AR, CESTAT, ALLAHABAD	NOMINATION OF HOO DDO & CPIO	Administration Section			
1580 /2019	29/05/2019	50050/55/2019-AD1A	RAGHVENDRA SINGH KUSHWAH,	INDEPENDENCE DAY		CT		

9	19		UNDER	FLAG HOISTING CEREMONY AT RED FORT ON 15 AUGUST 2019				
1581 /201 9	29/0 5/20 19	NIL	T.V.UNIKRISHNAN , SPS TO M (T)	EL APPLICATIO N OF MEMBER (T)	Admin istratio n Sectio n			
1582 /201 9	29/0 5/20 19	NIL	SH. RAJU, M (T)	REQUEST FOR PERMISSION TO VISIT ABROAD AND TO SANCTION 5 DAYS EL	Admin istratio n Sectio n			
1583 /201 9	29/0 5/20 19	NIL	SH. RAJU, M (T)	EARNED LEAVE	Admin istratio n Sectio n			
1584 /201 9	29/0 5/20 19	NIL	MS. ARCHANA WADHWA, M (J)	application for el	Admin istratio n Sectio n			
1585 /201 9	29/0 5/20 19	NIL	T. VISWAPRAKASH, DY REGISTRAR	LEAVE DETAILS OF DY REGISTRAR, KOLKATA	Admin istratio n Sectio n			
1586 /201 9	29/0 5/20 19	A 45(1)/AR- ADMN/CESTAT/CH E/2016	MANAS KR. SINHA, ASST REGISTRAR	JOINING REPORT ON TRANSFER	Admin istratio n Sectio n			
1587 /201 9	29/0 5/20 19	18(1)/MISC/CESTAT /ALLD/2015PARTIII	ROHIT KR. SHUKLA, AR, CESTAT, ALLAHABAD	NOMINATIO N OF HOO DDO & CPIO	Admin istratio n Sectio			

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1588 /2019	29/0 5/2019	NIL	SH. P.K CHOUDHARY , M(J)	EL APPLICATIO N	Admin istratio n Sectio n			
1589 /2019	29/0 5/2019	NIL	SH. P.K CHOUDHARY , M(J)	approval for permission to list the order for pronouncemen t	PA			
1590 /2019	30/0 5/2019	NIL	DHARAMVIR, STENO GR. II, NGT	ADVANCE COPY OF THE APPLICATIO N FOR THE POST STENO II ON DEPUTATIO N BASIS	Admin istratio n Sectio n			
1591 /2019	30/0 5/2019	NIL	OFFICE OF THE CEO	SPECIAL INVITATION OATH TAKING CEREMONY OF AP CHIEF MINISTER	Admin istratio n Sectio n			
1592 /2019	30/0 5/2019	NIL	SH. ANIL CHOUDHARY, M (J)	PERMISSION FOR RELISTING	PA			
1593 /2019	30/0 5/2019	NIL	DR. D.M.MISHRA, M(J)	EXTENSION OF PERIOD TO PRONOUNC E RESERVED ORDERS	PA			
1594 /2019	31/0 5/2019	NIL	SH. BIJAY KUMAR, M (T)	PERMISSION FOR RELISTING	PA			